

ITEM NO.37

COURT NO.13

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 25504/2023

(Arising out of impugned final judgment and order dated 21-09-2022 in LAAS No. 640/2013 passed by the High Court For The State Of Telangana At Hyderabad)

THE SPECIAL DEPUTY COLLECTOR LAND ACQUISITION

Petitioner(s)

VERSUS

G. JEEVESHWAR & ORS.

Respondent(s)

IA No. 191544/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

WITH

SLP(C) No. 25505/2023 (XII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 195043/2023

SLP(C) No. 25506/2023 (XII-A)

IA No. 195491/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25509/2023 (XII-A)

IA No. 195036/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22580/2023 (XII-A)

IA No. 193944/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25508/2023 (XII-A)

IA No. 194218/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22581/2023 (XII-A)

IA No. 195516/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25523/2023 (XII-A)

IA No. 208833/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25526/2023 (XII-A)

IA No. 217222/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25530/2023 (XII-A)

IA No. 217576/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25518/2023 (XII-A)

IA No. 210487/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25524/2023 (XII-A)

IA No. 212686/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT)

SLP(C) No. 25520/2023 (XII-A)

IA No. 211150/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25522/2023 (XII-A)

IA No. 207980/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25521/2023 (XII-A)

IA No. 212143/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25519/2023 (XII-A)

IA No. 211412/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25525/2023 (XII-A)

IA No. 216231/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 27097/2023 (XII-A)

IA No. 216031/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25532/2023 (XII-A)

IA No. 213630/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 13-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Rajiv Kumar Choudhry , AOR

Mr. Sravan Kumar Karanam, AOR

Ms. Shireesh Tyagi, Adv.

Mr. Anirudh Singh, Adv.

Mr. Aniket Singh, Adv.

Ms. Anuradha, Adv.

For Respondent(s) Mr. Yelamanchili Shiva Santosh Kumar, Adv.

Mr. C. Venkat Reddy, Adv.

Mr. Rudrajit Ghosh, Adv.

Ms. Trisha Chandran, Adv.

Ms. Medha Kolanu, Adv.

Mr. Tarun Gupta, AOR

Mr. Krishna Dev Jagarlamudi, AOR

Mr. Shresth Mukharya, Adv.

Ms. Jagriti Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the
respondent, list on 05.11.2024.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR CUM PS

(POONAM VAID)
COURT MASTER (NSH)